

ITEM NO.34

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

(Arising out of impugned final judgment and order dated 17-10-2014 in SB No. 175/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, UP POWER
CORP. LTD. THROUGH CHAIRMAN & ORS.

Respondent(s)

WITH

SLP(C) No. 8601/2015 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 2/2015
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015
IA No. 3/2015 - EXEMPTION FROM FILING O.T.
IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6548/2015 (XI)
(IA No. 1/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25207/2015 (XI)
IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23952/2018 (XVI-A)
(FOR ADMISSION and I.R. and IA No.124892/2018-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.124894/2018-EXEMPTION FROM
FILING O.T.)

Date : 06-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

Mr. Gaichangpou Gangmei, AOR
Mr. Sudhanshu S. Pandey, Adv.
Mr. Abhishek R. Shukla, Adv.
Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.

Ms. Anindita Pujari, AOR
Mr. Abhineet Arvind, Adv.
Mr. Maitreya Saha, Adv.

Mr. Sunil Kumar Jain, AOR
Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

Mr. Tushar Mehta, SG(NP)
Mr. K M Natarj, ASG
Mr. Kanu Agrawal, Adv.
Mr. Pratyush Srivastav, Adv.
Mr. Anmol Chandan, Adv.
Mr. Arvind Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for both the sides in all the
matters want time to obtain requisite instruction.

List on 08.08.2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR